

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL WRIT PETITION NO.242 OF 2020
(Azam s/o. Aslam Butt .vs. State and another)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

CORAM : M. G. GIRATKAR, J.

DATE : 27.4.2020.

Heard Mr.S.D.Sahoo, learned Counsel
for the petitioner and Mr.C.A.Lokhande, learned
Additional Public Prosecutor for respondent nos. 1
and 2.

Learned Additional Public Prosecutor is
directed to file reply within two weeks.

The matter to be listed after two
weeks.

JUDGE